

ITEM NO.1703

COURT NO.5

SECTION VIII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

MISCELLANEOUS APPLICATION Diary No(s). 21993/2022

APPLICATION OF MR. CHIRAG KANTILAL SANCHETI, ADVOCATE AND
SOLICITOR FOR REGISTRATION AS AN ADVOCATE-ON-RECORDPetitioner(s)

VERSUS

Respondent(s)

Date : 12-08-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
[IN CHAMBER]

For Petitioner(s)

Petitioner-in-person (N.P.)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None appears for the petitioner. Adjourned for a month.

(DIKSHA CHAUHAN)
SENIOR PERSONAL ASSISTANT

(KAMLESH RAWAT)
COURT MASTER (NSH)